

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No:824
TO BE ANSWERED ON 26.07.2024

WORKING WOMEN HOSTELS

†824. DR. BACHHAV SHOBHA DINESH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of hostels currently available for working women in various States of the country, State-wise and district-wise;
- (b) whether the Government is considering or proposes to build more hostels in the country;
- (c) if so, the details thereof, State-wise and district-wise; and
- (d) the details of the fund proposed to be utilized for the same, State-wise and district-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (d) The State-wise and district-wise number of functional Sakhi Niwas (Working Women Hostels) is at **Annexure-I**. The Sakhi Niwas Scheme (Working Women Hostel) under the overarching Mission Shakti, is a demand driven centrally sponsored scheme where States/UTs assess their requirement for setting up of Sakhi Niwas. Proposals are approved by the Programme Approval Board (PAB) after discussion with States/UTs. The Scheme aims to promote availability of safe and conveniently located accommodations for working women, with day care facility for their children in urban, semi urban and also in rural areas where employment opportunities for women exist.

The Government of India is also providing financial assistance to Central Universities and States/ UTs for construction of working women hostel (WWH) for accommodating working women and female students who are pursuing higher education/ training away from their native place under Nirbhaya Fund, where the Universities/ State Government provide land and take the responsibility to manage and operate the Hostels. The details of WWH appraised by Empowered Committee are given in the **Annexure-II**

Annexure I

Annexure with regard to reply to Parts (a) to (d) of Lok Sabha Unstarred Question No.824 for answer on 26.07.2024 regarding Working Women Hostels asked by Dr. Bachhav Shobha Dinesh, Hon'ble Member of Parliament (LS).

States/UTs-wise details of functional Sakhi Niwas (Working Women Hostel)

S. No	State/UTs with Districts	Number of Functional Sakhi Niwas
1.	Andhra Pradesh	
	a. Chittoor	02
	b. Visakhapatnam	02
	c. East Godavari	01
	d. SPS Nellore	01
	e. Vizianagaram	01
	f. Srikakulam	01
	g. Ananthapuram	01
	h. YSR Kadapa	01
	i. Prakasam	01
	j. Guntur	01
	Total	12
2.	Arunachal Pradesh	
	a. Tezu, Lohit	01
	b. Tawang	01
	c. Lower Dibang Valley	01
	d. Upper Subansiri	01
	e. Lower Subansiri	01
	Total	05
3.	Assam	
	a. Dibrugarh	01
	b. Kamrup	02
	c. DimaHasao	01
	d. Tinsukia	01
	e. Nagaon	01
	f. Hailakandi	01
	g. Sonitpur	01
	Total	08
4.	Chandigarh	
	a. Chandigarh	06
	Total	06
5.	Chhattisgarh	
	a. Raipur	02
	b. Dhamtari	01
	c. Bilaspur	02
	d. Raigarh	01
	Total	06
6.	Delhi	

	a. South Delhi	10
	b. North Delhi	01
	c. Central Delhi	06
	Total	17
7.	GUJARAT	
	a. Jamnagar	01
	b. Surat	01
	c. Bhavnagar	01
	d. Kutch	01
	e. Ahmedabad	03
	f. Vadodara	03
	g. Rajkot	02
	h. Mehsana	01
	i. Gandhinagar	01
	Total	14
8.	HARYANA	
	a. Rohtak	02
	b. Hisar	01
	c. Panchkula	01
	d. Kurkshetra	01
	e. Gurugram	01
	f. Faridabad	01
	Total	07
9.	Himachal Pradesh	
	a. Shimla	02
	b. Solan	02
	c. Bilaspur	01
	d. Kullu	01
	Total	06
10.	Jammu & Kashmir	
	a. Jammu	01
	Total	01
11.	Jharkhand	
	a. Ranchi	01
	b. Khunti	01
	Total	02
12.	Karnataka	
	a. Ballary	03
	b. Bidar	04
	c. Chikkamagaluru	02
	d. Chitradurga	01
	e. Raichur	02
	f. Hassan	01
	g. Bengaluru Urban	11
	h. Dharwad	03
	i. Shivamogga	01
	j. Vijayapura	02
	k. Bagalkote	02

	l. Udupi	01
	m. Mysuru	04
	n. Gadag	01
	o. Belagavi	07
	p. DakshinaKannada	04
	q. Devanagere	01
	r. Kalaburagi	03
	s. Kodagu	01
	t. Mandya	04
	u. Tumakuru	02
	v. Uttarakannada	02
	Total	62
13. Kerala		
	a. Alappuzha	11
	b. Idukki	08
	c. Kollam	03
	d. Pathanamithitta	08
	e. Kottayam	15
	f. Kozhikode	07
	g. Thiruvananthapuram	18
	h. Trichur	13
	i. Malapuram	04
	j. Palakkad	05
	k. Wayanad	05
	l. Kannur	19
	m. Kasargode	05
	n. Ernakulam	12
	Total	133
14. Madhya Pradesh		
	a. Bhopal	01
	b. Indore	01
	Total	02
15. Manipur		
	a. Churachandpur	01
	b. Imphal West	03
	c. Imphal East	01
	d. Imphal	02
	e. Thoubal	04
	f. Bishnupur	03
	g. Senapati	01
	Total	15
16. Maharashtra		
	a. Pune	02
	b. Ahmednagar	10
	c. Nagpur	07
	d. Mumbai	15
	e. Thane	01
	f. Aurangabad	02

	g. Amrawati	02
	h. Bhandara	01
	i. Chandrapur	02
	j. Latur	01
	k. Dhule	02
	l. Jalgaon	01
	m. Kolhapur	04
	n. Nanded	01
	o. Nashik	03
	p. Parbhani	02
	q. Ratnagiri	02
	r. Sangli	03
	s. Satara	04
	t. Wardha	02
	u. Yawatmal	02
	v. Raigad	03
	w. Sindhudurg	01
	x. Buldhana	01
	y. Hingoli	01
	z. Akola	01
	a. a. Osmanabad	01
	Total	77
17.	Meghalaya	
	a. East Khasi Hills	02
	b. West Garo Hills	01
	Total	03
18.	Mizoram	
	a. Aizawl	02
	b. Lunglei	01
	Total	03
19.	Nagaland	
	a. Dimapur	03
	b. Mokokchung	01
	c. Phek	02
	d. Mon	01
	e. Kohima	02
	f. Zunheboto	02
	g. Niuland	01
	Total	12
20.	Odisha	
	a. Cuttack	05
	b. Dhenkanal	01
	c. Puri	01
	d. Sundargarh	01
	e. Khordha	01
	f. Angul	01
	g. Ganjam	01
	h. Mayurbhanj	01

	Total	12
21.	Puducherry	
	a. Pondicherry	04
	Total	04
22.	Rajasthan	
	a. Jaipur	01
	b. Sikar	01
	c. Jhunjhunu	02
	d. Tonk	02
	e. Bhilwara	02
	f. Nagaur	01
	g. Kota	01
	h. Chittorgarh	01
	i. Bharatpur	03
	j. Jodhpur	01
	Total	15
23.	Sikkim	
	a. Gangtok	01
	Total	01
24.	Tamil Nadu	
	a. Chennai	01
	b. Coimbatore	01
	c. Chengalpattu	01
	d. Cuddalore	01
	e. Kanchipuram	01
	f. Krishnagiri	01
	g. Madurai	01
	h. Pudukkottai	01
	i. Perambalur	01
	j. Tiruchirappalli	03
	k. Thoothukudi	01
	l. Tiruvallur	01
	m. Thanjavur	01
	n. Tiruppur	01
	o. Tirunelveli	01
	p. Salem	01
	q. Vellore	01
	r. Viluppuram	01
	Total	20
25.	Telangana	
	a. Karimnagar	01
	b. Nalgonda	01
	c. Ranga Reddy	02
	d. Nizamabad	01
	e. Hyderabad	01
	f. Warangal	01
	g. Mahabubnagar	01
	h. Sangareddy	01

	Total	09
26.	Tripura	
	a. North Tripura	01
	Total	01
27.	Uttarakhand	
	a. Nainital	01
	b. Champawat	01
	Total	02
28.	Uttar Pradesh	
	a. Prayagraj	01
	b. Sharanpur	01
	c. Kanpur	02
	d. Lucknow	01
	e. Meerut	01
	f. Sharanpur	01
	g. Amethi	01
	Total	08
	Grand Total*	463

*As per information provided by the States/UTs.

Annexure-II

Annexure with regard to reply to Parts (a) to (d) of Lok Sabha Unstarred Question No.824 for answer on 26.07.2024 regarding Working Women Hostels asked by Dr. Bachhav Shobha Dinesh, Hon'ble Member of Parliament (LS).

Details of Working Women Hostel appraised by Empowered Committee for providing financial assistance to Central Universities and States/ UTs under Nirbhaya Fund:

SN	Name of the State/UTs	Appraised Amount / date of appraised	Implementing Agency/ Remarks
1.	Construction of WWH in 7 districts of Uttarakhand namely PauriGarhwal, Champavat, Haridwar, Pithoragarh, Rudraprayag, TehriGarhwal and Uttarkashi.	Rs.25.54 Cr / 12.03.2024	Department of Women and Child Development, State Government of Uttarakhand
2.	Construction of WWH in 7 districts of Nagaland namely Mon, Kohima, Phek, Peren, Wokha, Zubheboto and Chumukedima.	Rs.28 Cr / 12.03.2024	Department of Social Welfare, State Government of Nagaland
3.	Establishing Working Women Hostel in University of Delhi	Rs.200 Cr / 12.03.2024	Department of Higher Education, Ministry of Education The project appraised for construction, in two phases of 500 beds capacity & cost of Rs.100/- crore, for each phase.
